

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

M.A. No. 3766/2017 &
O.A. No. 2001/2017

New Delhi, this the 10th day of October, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Nishant Malhotra, Auditor,
Aged 31 years,
S/o (Late) Shri V.K. Malhotra,
G-60, First Floor, Aruna Park,
Shakarpur, Delhi-110092. .. Applicant

(None for the applicant)

Versus

1. The Comptroller & Auditor General of India,
Pocket-9, Deen Dayal Upadhyaya Marg,
New Delhi-110124.
2. Director General of Audit,
Defence Services,
L-11 Block, Brassey Avenue,
New Delhi-110001. .. Respondents

(By Advocate : None)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

None for the applicant.

2. The instant MA is filed by the applicant, who is appearing party in person, seeking to withdraw the O.A.

3. In the circumstances, the MA is allowed and the O.A. is dismissed as withdrawn. No order as to costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /